Reports and Accounts (2014-15) of various Company and Corporation and related papers

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA): Sir, I lay on the Table:—

- (1) A copy each (in English and Hindi) of the following papers, under subsection (1) (b) of Section 394 of the Companies Act, 2013:—
 - (i) (a) Thirty-sixth Annual Report and Accounts of the Bharat Wagon and Engineering Company Limited, Patna, for the year 2014-15, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company.

 [Placed in Library. See No. L.T. 4468/16/16]
 - (ii) (a) Annual Report and Accounts of the Kolkata Metro Rail Corporation Limited (KMRCL), Kolkata, for the year 2014-15, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.
- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 4467/16/16]

- I. Outcome Budget of the Ministry of Road Transport and Highways
- I. Outcome Budget (2016-17) of the Ministry of Shipping

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS; AND THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI RADHAKRISHNAN P.) : Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (i) Outcome Budget for the year 2016-17, in respect of the Ministry of Road Transport and Highways.
- (ii) Outcome Budget for the year 2016-17, in respect of the Ministry of Shipping. [Placed in Library. See No. L.T. 4401/16/16]

Accounts (2014-15) of the Maharishi Sandipani Rashtriya Vedavidya Pratishthan, Madhya Pradesh and related papers

मानव संसाधन विकास मंत्रालय में राज्य मंत्री [प्रो. (डा.) राम शंकर कथेरिया]ः महोदय, में निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हं:—

- (a) Annual Accounts of the Maharshi Sandipani Rashtriya Vedavidya Pratishthan, Ujjain, Madhya Pradesh, for the year 2014-15, and the Audit Report thereon.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the paper mentioned at (a) above. [Placed in Library. See No. L.T. 4360/16/16]
- I. Reports and Accounts (2014-15) of various Corporation, Board, Institutes, Academy, Centre, Institution and related papers
- II. Outcome Budget (2016-17) of the Department of Science and Technology
- III. Outcome Budget (2016-17) of the Department of Scientific and Industrial Research
- IV. Outcome Budget (2016-17) of the Department of Bio-Technology

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY; AND THE MINISTER OF STATE IN THE MINISTRY OF EARTH SCIENCES (SHRI Y. S. CHOWDARY): Sir, I lay on the Table:—

- I. A. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—
 - (a) Sixty-first Annual Report and Accounts of the National Research Development Corporation (NRDC), New Delhi, for the year 2014-15, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report.
 - (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 4029/16/15]

- B. (1) A copy each (in English and Hindi) of the following papers, under Section 14 of the Technology Development Board Act, 1995:—
 - (a) Nineteenth Annual Report and Accounts of Technology Development Board, New Delhi, for the year 2014-15, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Board.
 - (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 4475/16/16]